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Title: Introduction of the Andhra Pradesh Reorganisation (Amendment) Bill, 2016 (*Insertion of new Part XA*).

HON. DEPUTY SPEAKER: Item No.27 – Shri Y.V. Subba Reddy

SHRI Y.V. SUBBA REDDY (ONGOLE): I beg to move for leave to introduce a Bill further to amend the Andhra Pradesh Reorganization Act, 2014.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Andhra Pradesh Reorganization Act, 2014."

*The motion was adopted.*

SHRI Y.V. SUBBA REDDY : I introduce the Bill.